

Annexure-7														
Name of the Corporate Debtor: Thirani Industries Limited					Date of commencement of CIRP: 01.06.2026				List of creditors as on: 11.07.2026					
List of Unsecured Operational Creditors (Government Dues)														
Sl. No.	Name of creditors	Details of claim received		Amount of claim admitted	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt of claim	Amount claimed [Amount in Rs.]		Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Income Tax Department	08-06-2026	3,100.00	3,100.00	Income Tax Demand raised by Income Tax Department	0	0	No	0.00	-	0	0	0	Creditor has claimed for interest also but interest amount has not been calculated. Claim has been admitted provisionally.
2	Assistant Commissioner of Customs Import-I, Commissionerate, NCH, Mumbai	30-06-2026	419,003,098.06	180,752,312.12	Import duty on Vessels and Panelty and Interest on dues	0	0	No	86.37	-	0	238,250,785.94	113,725,393.00	Admitted as disputed — subject to outcome of CESTAT Appeal No. CUSTOMS/0086738/2022. Interest amount of Rs.11.37 crores is under verification due to computation/working of interest has not been furnished. Interest of Rs. 11.37 crores on Penalty is rejected because neither Section 28AA nor Section 114A of the Customs Act, 1962 allows interest to be charged on a penalty amount. The redemption fine of Rs. 1.80 crores under Section 125(1) is contingent in nature and does not constitute a crystallised debt.
	TOTAL		419,006,198.06	180,755,412.12		0	0		86.37	-	0	238,250,785.94	113,725,393.00	
Note: List of creditors is subject to further revision on the basis of new claims , further documents/ details received from the creditors etc.														
RESHMA MITTAL INTERIM RESOLUTION PROFESSIONAL THIRANI INDUSTRIES LIMITED REGN. NO. IBB/I/PA-001/IP-00297/2017-18/10541 email: thirani.cirp@gmail.com Correspondence Address: R-4/39, Raj Nagar, Ghaziabad, Uttar Pradesh-201002 Date: 13.07.2026 Place: New Delhi														